

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.155 of 1996

Monday, this the 5th day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Govindankutty Nair, Rest House Attendant,
Ernakulam Railway Mail Service,
Cochin-16, residing at K.P. Vallon Road,
Kadavanthara, Kochi-20. .. Applicant

By Advocate Mr Raju K. Mathews.

Vs

- 1 The Senior Superintendent,
Railway Mail Service 'EK' Division,
Ernakulam.
- 2 Union of India, represented by
its Secretary, Department of Posts,
New Delhi.
- 3 The Post Master General,
Central Region, Cochin. .. Respondents

By Advocate Mr Mary Help John David.J., Addl.CGSC

The application having been heard on 5th February 1996,
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to grant him
arrears of pay and allowances with effect from
29.11.89. We find that a representation A-3 in
this behalf is pending consideration before first
respondent.

2 Standing counsel submits that the representa-
tion will be considered and disposed of within four
weeks from today. We record the submission, while

making it clear that we have not pronounced on the merits or maintainability of the contentions.

3 Original application is disposed of as aforesaid. No costs.

Dated the 5th February, 1996.

P V Venkatakrishnan
P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A3: True copy of representation dated 18.12.1995 by the applicant to the 1st respondent.

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